

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

CP-471/2000 in  
OA-1412/97

New Delhi this the 23rd day of April, 2001.

(2A)

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)  
Hon'ble Dr. A. Vedavalli, Member(J)

Smt. Premwati,  
Ex-Civilian Safaiwali,  
Military Hospital, Mathura  
W/o Sh. Brahm Prakash,  
Mohalla Mukerian,  
Sadar Bazar,  
Mathura, UP. .... Petitioner

(through Sh. D.N. Sharma, Advocate)

Versus

1. Union of India through  
the Secretary,  
Ministry of Defence,  
South Block,  
New Delhi.
2. The Director General of Medical  
Services, Army Medical Corps,  
Sena Bhawan, New Delhi.
3. The Dy. Director of Medical Services,  
Hqrs. UP Area,  
Bareilly-243001.
4. The Commanding Officer,  
Military Hospital,  
Mathura Cantt. (UP). .... Respondents

(through Sh. Anil Singhal, proxy for Mrs. P.K. Gupta,  
Advocate)

ORDER (ORAL)  
Hon'ble Sh. S.R. Adige, Vice-Chairman(A)

Shri Sharma seeks permission to withdraw  
CP-471/2000 as petitioner's grievances have been  
redressed. Accordingly, CP-471/2000 is dismissed as  
withdrawn. Notices discharged.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

S.R. Adige  
(S.R. Adige),  
Vice-Chairman (A)

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